

Hon'ble Mr. Justice R.K. Agrawal

VOLUNTARY DISCLOSURE OF ASSETS & LIABILITIES AS ON 31.03.2015

(In terms of Resolution adopted in the Full Court Meeting held on May 7, 1997)

ITEMS	DESCRIPTION	PARTICULARS/VALUE		REMARKS
		SELF (A)	WIFE (B)	
(1) Landed Property	Building Residential	(1) 74/62, Lal Bahadur Shastri Marg, Allahabad-211 001 (Uttar Pradesh)	---	Ancestral Property 2200 sq. yds. approx. (After division of share among the sharers, constructed by self)
		(2) House No. 9, Uncha Mandi, Bharti Bhawan, Allahabad-211003 (Uttar Pradesh)	---	Inherited wife's 1/3rd share in her ancestral property.
(2) Securities and Investment	(i) Savings Banks	SELF	Balance as on 31.03.2015	REMARKS
		(1) Allahabad Bank, Civil Lines, Allahabad	Rs. 3,66,466.70	----
		(2) Allahabad Bank, Civil Lines, Allahabad	Rs. 38,752.81	----
		(3) HDFC Bank Ltd. S.P. Marg, Allahabad	Rs. 3,02,633.70	----
		(4) State Bank of India, High Court Branch, Allahabad	Rs. 434.00	----
		(5) Oriental Bank of Commerce, CSP Singh, Marg, Allahabad	Rs. 11,791.06	----

		SELF	No. of Shares	WIFE	No. of Shares	REMARKS
		(1) Allahabad Bank	500	(1) Reliance Industries Ltd.	40	
		(2) Aventis Pharma Ltd.	100	(2) Bank of Baroda	1000	
		(3) Bata India Ltd.	1000	(3) Ridhi Sidhi Gluco Boils Ltd.	13	
		(4) BEML Ltd	100	(4) Time Share of 1 week in Sterling Holiday Resorts.	Rs. 84,000/-	
		(5) Colgate Palmolive (I) Ltd.	705			
		(6) Deepak Fertilisers & Petrochemical Corporation Ltd.	150			
		(7) Ecoboard Industries Ltd.	100			
		(8) Essen Computers Ltd.	100			
		(9) Farm Enterprises Ltd.	9			
		(10) Grasim Industries Ltd.	130			
		(11) Gold Star Steel & Industries Ltd.	200			
		(12) Gujrat Narmada Fertilizers Corporation Ltd.	328			
		(13) Gujrat State Financial Corp.	100			
		(14) HDFC Bank Ltd.	500			
		(15) Hindustan Unilever Ltd.	4510			
	(ii) Shares	(16) IFCI Ltd.	100			
		(17) Ingersoll Rand India Ltd.	200			
		(18) India Glycols Ltd.	100			
		(19) LD Textiles Ltd.	100			
		(20) Malwa Cotton & Spinning Weaving Mills Co. Ltd.	350			
		(21) Mukerian Papers Ltd.	150			
		(22) Multitech International Ltd.	150			
		(23) Oriental Bank of Commerce	100			
		(24) Punjab Chemicals & Crop Protection Ltd.	7			
		(25) Reliance Industries Ltd.	5126			
		(26) Reliance Communications Ltd.	2563			
		(27) Reliance Capital Ltd.	127			
		(28) Reliance Infrastructure Ltd.	190			
		(29) Metal Decorators Ltd.	10			
		(30) Shiva Papers Ltd.	200			
		(31) State Bank of India	2260			
		(32) Tata Motors Ltd.	525			
		(33) Tutiocorin Alkali & Chemical Ltd.	300			
		(34) Varun Shipping Co. Ltd.	700			
		(35) Voltas Ltd.	70			

		(36) VLS Finance Ltd. (37) Ispat Profiles Ltd. (38) Bihar Sponge Ltd. (39) Ultra Tech Cement Ltd. (40) Reliance Power Ltd. (41) JSW Steel (42) JSW Steel (Redeemable Preference Shares) (43) Indian Metals & Ferro Alloys Ltd.	200 200 200 74 640 5 284 19			
		SELF	No. of Units	WIFE	No. of Units	REMARKS
	(iii) Mutual Funds	(1) Can Pep (2) Canara Rebeco Equity Diversified-Dividend Plan (3) UTI Balanced Fund-Dividend Plan Reinvestment (4) UTI Master Share (5) Morgan Stanley (6) HDFC Growth Fund (7) HDFC Top 200 Fund	500.000 222.603 14921.711 7200.000 2000.000 3543.008 1448.834	(1) UTI Master Shares (2) Canara Rebeco Equirty Diversified Dividend (3) SBI Magnum Global Fund (4) UTI Balanced Fund-Dividend Plan-Reinvestment	3840.000 1113.105 1000.000 9244.163	
	(iv) Bonds	(1) HUDCO Tax Free Bonds 2012 (2) REC Tax Free Bonds 2013 (3) Power Finance Corporation Ltd. (4) IDFC Bonds	Rs. 5,00,000/- Rs. 10,00,000/- Rs. 20,000/- Rs. 20,000/-	----	----	----
	(v) GPF	GPF Account maintained with the Supreme Court of India, New Delhi.	Balance as on 31.03.2015 Rs. 95,07,127.00		REMARKS -----	

				REMARKS
		SELF (A)	WIFE (B)	
(3) Other Assets	Jewellery	<u>GOLD ARTICLES</u>		
		(1) Gold/Precious Stones - 1710 gms approx	----	-----
		(2) Gold Coins/Ginni - 15		
		<u>SILVER ARTICLES</u>		----
		(1) Articles/Utensils -4 Kg appr.		

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		(2) House No. 9, Uncha Mandi, Bharti Bhawan, Allahabad-211003 (Uttar Pradesh)	---	Inherited wife's 1/3rd share in her ancestral property.
(2) Securities and Investment	(i) Savings Banks	SELF	Balance as on 31.03.2014	REMARKS
		(1) Allahabad Bank, Civil Lines, Allahabad	Rs. 37768.70	----
		(2) Allahabad Bank, Civil Lines, Allahabad	Rs. 27996.12	----
		(3) HDFC Bank Ltd. S.P. Marg, Allahabad	Rs. 3,02,642.84	----
		(4) State Bank of India, High Court Branch, Allahabad	Rs. 418.00	----
		(5) Oriental Bank of Commerce, CSP Singh, Marg, Allahabad	Rs. 11,443.42	----

	SELF	No. of Shares	WIFE	No. of Shares	REMARKS
	(1) Allahabad Bank	500	(1) Reliance Industries Ltd.	40	
	(2) Sanofi India Ltd.	100	(2) Bank of Baroda	1000	
	(3) Bata India Ltd.	1000	(3) Ridhi Sidhi Gluco Boils Ltd.	13	
	(4) BEML Ltd	100	(4) Time Share of 1 week in Sterling Holiday Resorts.	Rs. 84,000/-	
	(5) Colgate Palmolive (I) Ltd.	705			
	(6) Deepak Fertilisers & Petrochemical Corporation Ltd.	150			
	(7) Ecoboard Industries Ltd.	100			
	(8) Essen Computers Ltd.	100			
	(9) Farm Enterprises Ltd.	9			
	(10) Grasim Industries Ltd.	130			
	(11) Gold Star Steel & Industries Ltd.	200			
	(12) Gujrat Narmada Fertilizers Corporation Ltd.	328			
	(13) Gujrat State Financial Corp.	100			
	(14) HDFC Bank Ltd.	500			
	(15) Hindustan Unilever Ltd.	4510			
(ii) Shares	(16) IFCI Ltd.	100			
	(17) Ingersoll Rand India Ltd.	200			
	(18) India Glycols Ltd.	100			
	(19) LD Textiles Ltd.	100			
	(20) Malwa Cotton & Spinning Weaving Mills Co. Ltd.	350			
	(21) Mukerian Papers Ltd.	150			
	(22) Multitech International Ltd.	150			
	(23) Oriental Bank of Commerce	100			
	(24) Punjab Chemicals & Crop Protection Ltd.	7			
	(25) Reliance Industries Ltd.	5126			
	(26) Reliance Communications Ltd.	2563			
	(27) Reliance Capital Ltd.	127			
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	(29) Metal Decorators Ltd.	10			
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	(iv) Bonds	(1) HUDCO Tax Free Bonds 2012 (2) REC Tax Free Bonds 2013 (3) Power Finance Corporation Ltd. (4) IDFC Bonds	Rs. 5,00,000/- Rs. 10,00,000/- Rs. 20,000/- Rs. 20,000/-	-----	-----	-----
	(v) GPF	GPF Account maintained with the Supreme Court of India, New Delhi.	Balance as on 31.03.2014 Rs. 77,05,825.00		REMARKS -----	

				REMARKS
		SELF (A)	WIFE (B)	
(3) Other Assets	Jewellery	<u>GOLD ARTICLES</u>		
		(1) Gold/Precious Stones - 1710 gms approx	----	-----
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